

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/579/ (IB)/2017
NAME OF THE PETITIONER(S) : PREMIER PLACE FABRICATION CO.
NAME OF THE RESPONDENT(S) : SRI MOOKAMBIGAI CONSTRUCTIONS (I) PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

C.B. NARESH KUNAR

For petitioner

C.B. Naresh

K.M. Velumani

Representative for respondent

K.M. Velumani

ORDER

Counsel for the Applicant present. Mr. K.M. Velumani, Representative for the Corporate Debtor in person present and prayed for time to report the outcome of the settlement. At request, time is enlarged. Put up on **29.11.2017 at 10.30 A.M.**

- sel -
MEMBER (TECHNICAL)
ghk

- sel -
MEMBER (JUDICIAL)